

ITEM NO.9

COURT NO.9

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 26270/2019

(Arising out of impugned final judgment and order dated 18-04-2019 in WP(C) No. 22093/2018 passed by the High Court of Orissa at Cuttack)

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

RANJAN KUMAR PRADHAN & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.128785/2019-CONDONATION OF DELAY IN FILING)

Date : 02-09-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE K.M. JOSEPH

For Petitioner(s) Ms. Neela Gokhale, Adv.
Mr. Durga Dutt
Mr. Raj Bahadur Yadav, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

Tag with S.L.P.(Civil)No.30621 of 2011 and batch.

(ANITA MALHOTRA)
COURT MASTER

(ANITA RANI AHUJA)
COURT MASTER